

O.A. 199/2010

11.02.2016

Hon'ble Ms. Jayati Chandra, Member (A)

On account of murder of Sri Shravan Kumar Verma, Advocate, the lawyers of CAT Bar Association have resolved to abstain from judicial work. As such, list on 02.03.2016.

I Ch

Member (A)

JNS

O.A. 199/2010

02.03.2016

Hon'ble Mr. Navneet Kumar, Member (J),

Hon'ble Ms. Jayati Chandra, Member (A)

Due to sad demise of Hon'ble Sri G.G. Paracken, former Judicial Member, CAT, PB, New Delhi, the Elder Committee of CAT, Lucknow Bench has observed to full court reference at 12.00 noon. As such, list this case on 15.03.2016.

I Ch

Member (A)

VR. Ch
Member (J)

JNS

O.R.

15.3. 2016

O.A. No. 199/10

Hon'ble Shri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri P. K. Singh/ Sri A. Verma for Sri A. Moin.

Resp: None.

As requested by learned counsel for applicant, list this case on 29.3.2016.

J. Ch

Member (A)

VR. Ch
Member (J)

vidya

29.3. 2016

O.A.199/10

Hon'ble Shri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Amit Verma for Sri A. Moin/ Sri P. K. Singh.

Resp: Sri Rajesh Katiyar for Sri P.D. S. Rana

Learned counsel for applicant filed M.A. No. 722/2016 through which an order is annexed vide order dated 15.2.2016 in which it is indicated that the prayer so sought for by the applicant has already been extended to the applicant. As such, the present O.A. has rendered infructuous.

Accordingly, the O.A. is dismissed as infructuous. No order as to cost.

I Ch

Member (A)

VR. Ch
Member (J)

Vidya

OK
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